

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO 1445
TO BE ANSWERED ON 12/12/2025

DISTRICTS IDENTIFIED UNDER PMDDKY IN KARNATAKA

1445. SHRI NARAYANA KORAGAPPA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that Government has approved PMDDKY recently;
- (b) whether it is also a fact that 100 districts have been identified to implement the above Yojana;
- (c) if so, details of districts identified in the State of Karnataka; and
- (d) methods under PMDDKY through which agriculture productivity, crop diversification, lessening post-harvest losses, etc., are going to be achieved?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (d): The Union Cabinet approved the Prime Minister Dhan-Dhaanya Krishi Yojana (PMDDKY) on 16th July, 2025 to cover 100 districts. The scheme aims to enhance agricultural productivity, increase adoption of crop diversification and sustainable agricultural practices, augment post-harvest storage at the panchayat and block levels, improve irrigation facilities and facilitate availability of long-term and short-term credit.

Six districts of Karnataka viz., Tumakuru, Chitradurga, Koppal, Gadag, Haveri and Chikkaballapura have been selected under PMDDKY.

The Scheme will be implemented through convergence of 36 existing schemes across 11 Departments, other State schemes and local partnerships with the private sector. Committees have been formed at District, State and National level for effective planning, implementation and monitoring of the Scheme. District Dhan Dhaanya Samiti, headed by the district collector, is tasked with finalizing the District Action Plan in consultation with relevant stakeholders. The District Action Plan, roadmap of convergence & activities, will be followed for achieving intended targets & outcomes.
